

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-111/2012/6416/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the ^{nt} 21 July, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/5852 Dated 17.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with his official vehicle, from Nagaon to Guwahati, from the evening of 19.07.2023 till the morning of 25.07.2023**, as prayed for. Further, the Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next senior most Judicial officer will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/6417/A, dated , 21-07-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)